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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 555/2024 and CM APPLs. 66778-80/2024

COMMISSIONER OF INCOME TAX, INTERNATIONAL
TAXATION-1, NEW DELHIAppellant

Through: Mr Puneet Rai with Mr Ashvini Kr.
And Mr Rishabh Nangia, Advocates.

versus

GURPREET SINGH DHILLONRespondent

Through: None.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER

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18.11.2024

1. The Division Bench has not assembled today as HMJ Vibhu Bakhru is on leave.
2. List on 20.11.2024.

BY ORDER

(COURT MASTER)

NOVEMBER 18, 2024 / tr

[Click here to check corrigendum, if any](#)